GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 2079 TO BE ANSWERED ON 23RD SEPTEMBER, 2020

FARMING OF HERBS

2079. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Government has formulated any scheme to promote the farming of herbs in view of the demand of domestic herbs in the International market, if so, the details thereof;

(b) whether the Government has any scheme to provide assistance for the farming of the said herbs and if so, the details thereof;

(c) whether some special areas have been identified for the farming of the said herbs; and

(d) if so, the details thereof, State/UT-wise?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a): Yes, Ministry of AYUSH is presently implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Post-harvest management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

Under this scheme, subsidy @30%, 50% and 75% of cost of its cultivation is provided for cultivation of medicinal plants, depending upon the status of availability and market demand as per operational guidelines of the Scheme. Under the scheme financial assistance is also supported for Market promotion, farmer's training, market intervention, buy-back intervention etc. under flexi component to aware the farmers about cultivation.

(b): Yes, under the medicinal plants component of National AYUSH Mission (NAM) Scheme, the Ministry of AYUSH is providing the financial assistance in form of subsidy for cultivation of medicinal plants/ herbs on farmer's land and other related activities (Postharvest managements Units, Nurseries, Collection Centres, Primary Processing Units etc.). The detail of financial assistance supported to the states / UT during the last five years is at Annexure - I. (c) & (d): Yes, The NAM Scheme is being implemented through implementing agencies identified in States/ UTs (generally State Agriculture / Horticulture Departments / State Medicinal Plants Boards). The Financial assistance is provided as per the State Annual Action Plan approved for concerned State. Under this scheme, Ministry of AYUSH has been supported 48379 hectare area across the country from 2015-16 to 2019-20 The Detail is present at Annexure-II. For the current year (2020-21) the 22 state implementing agencies have submitted the State Annual Action Plans for medicinal plants component under NAM to cover an area of 16068.5 hectare throughout the Country for herb farming cultivation for the financial year 2020-21. The NMPB has evaluated an area of 13822.5 hectare for herbal cultivation throughout the Country. The Detail is present at Annexure-III.

<u>Annexure – I</u>							
Release of funds to the States/ UTs under National AYUSH Mission (2015-16 to 2019-20)							
(Rs. in Lakhs)							
S.No	Name of State	2015-16	2016-17	2017-18	2018-19	2019-20	TOTAL
1	Andhra Pradesh	133.780	451.160	211.872	128.586	314.91	1240.306
2	Arunachal Pradesh	0	42.779	61.110	36.860	46.0050	186.754
3	Assam	0	120.239	393.250	189.122	0	702.611
4	Andaman & Nicobar	0	0	0	0	0	0
5	Bihar	0	0	0	0	287.20	287.20
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	0	152.630	178.210	107.860	0	438.70
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	0	0	0	0	0	0
11	Gujarat	168.415	212.189	158.700	308.710	0	848.014
12	Goa	0	14.470	26.590	22.937	38.74	102.739
13	Haryana	51.679	69.188	0	0	0	120.867
14	Himachal Pradesh	61.981	170.069	75.543	63.750	128.94	500.287
15	Jammu & Kashmir	54.893	55.170	80.246	49.540	106.04	345.887
16	Jharkhand	0	0	0	0	0	0.
17	Karnataka	137.204	203.330	219.341	148.100	157.40	865.378
18	Kerala	126.523	168.681	259.655	162.553	0	717.412
19	Ladakh	0.000	0.000	0.000	0.000	0	0
20	Lakshadweep	0	0	0	0	0	0
21	Madhya Pradesh	306.905	496.382	450.275	334.459	516.87	2104.894
22	Maharashtra	205.877	0	355.008	0	409.11	969.991
23	Manipur	60.800	70.875	85.498	79.080	40.83	337.082
24	Meghalaya	0	45.018	91.480	0	45.03	181.524
25	Mizoram	14.384	44.317	97.510	62.140	25.20	243.555
26	Nagaland	60.414	41.379	100.891	63.199	0	265.883
27	Orissa	0	117.548	0	161.314	0	278.862
28	Punjab	0	129.660	0	61.219	148.15	339.033
29	Puducherry	0	4.960	0	13.840	6.78	25.583
30	Rajasthan	113.532	226.055	747.846	272.379	521.60	1881.410
31	Sikkim	30.731	31.706	24.980	0	0	87.417
32	Tamil Nadu	144.224	252.725	228.275	173.088	305.99	1104.307
33	Telangana	111.316	252.085	118.294	71.870	177.90	731.463
34	Tripura	36.064	0	0	47.880	56.4336	140.378
35	Uttar Pradesh	720.012	528.173	249.179	912.043	0	2409.407
36	Uttarakhand	60.466	195.367	130.147	75.670	182.0950	643.745
37	West Bengal	180.631	195.507	201.979	194.701	372.73	1134.985
	ND TOTAL	2779.83	4281.096	4545.879	3740.900	3887.969	19235.674

Annexure - II

(Area in hectare)							
S. No.	State Name	2015-16	2016-17	2017-18	2018-19	2019-20	TOTAL
1	Andhra Pradesh	447	1513.3	897	508.05	1338	4703.35
2	Arunachal Pradesh	0	142.4	71	9	44	266.4
3	Assam	0	261	224.6	138	0	623.6
4	Bihar	0	0	0	0	175	175
5	Chhattisgarh	0	220	72	108	0	400
6	Goa	0	22.5	30.36	30.36	30	113.22
7	Gujarat	141	191.6	85.23	518.47	0	936.3
8	Haryana	174.8	245	0	0	0	419.8
9	Himachal Pradesh	39	120	7	0	70	236
10	Jammu & Kashmir	9	34	21	24	28	116
11	Karnataka	529	706.3	769	469	352.6	2825.9
12	Kerala	258	535	736	409.5	0	1938.5
13	Madhya Pradesh	1681	2518	2030	1262	790	8281
14	Maharashtra	326.63	0	443.8	0	520	1290.43
15	Manipur	142.2	242	142	60	30	616.2
16	Meghalaya	0	48	22	0	108	178
17	Mizoram	59.28	27	65	187	6	344.28
18	Nagaland	51	138	250	102.5	0	541.5
19	Orissa	0	488.504	0	378	0	866.504
20	Puducherry	0	43	0	2.43	4.84	50.27
21	Punjab	0	242	0	16	340	598
22	Rajasthan	330	1162.5	1341	519	760	4112.5
23	Sikkim	63	32	84	0	0	179
24	Tamil Nadu	633	960	673	765	900	3931
25	Telangana	345	294.18	457	236.7	341.3	1674.18
26	Tripura	45	0	0	210.6	77	332.6
27	Uttarakhand	153	148	182.53	110	208	801.53
28	Uttar Pradesh	3188	1898	1345	3633.44	0	10064.44
29	West Bengal	107	230	417	261.42	748.38	1763.8
GRAND TOTAL		8722	12462	10366	9958	6871	48379

Annexure - III

Area proposed by the state implementing agencies & Area Evaluated by NMPB for the current year (2020-21)

(Area in hecta							
S.No.	Name of State	Area proposed by the state implementing agencies	Area Evaluated by NMPB				
1.	Andaman and Nicobar Islands	0	0				
2.	Andhra Pradesh	1285.6	1285				
3.	Arunachal Pradesh	119	0				
4.	Assam	0	0				
5.	Bihar	175	175				
6.	Chandigarh	0	0				
7.	Chhattisgarh	0	0				
8.	Dadra and Nagar Haveli & Daman and Diu †	0	0				
9.	Delhi †	0	0				
10.	Goa	7.3	0				
11.	Gujarat	544	544				
12.	Haryana	0	0				
13.	Himachal Pradesh	0	0				
14.	Jammu and Kashmir	25	25				
15.	Jharkhand	0	0				
16.	Karnataka	1101.3	1100				
17.	Kerala	0	0				
18.	Ladakh †	0	0				
19.	Lakshadweep †	0	0				
20.	Madhya Pradesh	4270	4270				
21.	Maharashtra	795.5	609.5				
22.	Manipur	79	79				
23.	Meghalaya	0	0				
24.	Mizoram	29	29				
25.	Nagaland	243.3	210				
26.	Odisha	0	0				
27.	Puducherry †	0	0				
28.	Punjab	0	0				
29.	Rajasthan	955	955				
30.	Sikkim	86.6	70				
31.	Tamil Nadu	2653	1212				
32.	Telangana	239	239				
33.	Tripura	0	0				
34.	Uttar Pradesh	2666.9	2236				
35.	Uttarakhand	203	203				
36.	West Bengal	591	581				
	Total	16068.5	13822.5				